

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1539
TO BE ANSWERED ON 12.02.2026**

BENEFITS TO CONSTRUCTION WORKERS

1539. SHRI P. P. SUNEER:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether construction workers are eligible for maternity-care, pension, housing, healthcare, education and daily commute on Government buses and only 1 to 10 per cent receive these benefits in Delhi;**
- (b) if so, the details of welfare schemes offered to construction workers registered in Delhi under the Building and Other Construction Workers Welfare Act;**
- (c) the number of workers registered under the Act and those availing the benefits; and**
- (d) the measures proposed to be taken to educate the workers about their benefits so that the purpose of the Act is better served?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The State Building and Other construction Welfare Board under the Code on Social Security, 2020 (CoSS, 2020) has been empowered to provide death and disability benefits, pension, insurance, education to the wards of building workers, medical expenses for treatment of major ailments, maternity benefit, skill development and awareness, transit accommodation or hostel facility and to formulate any other welfare scheme with the concurrence of Central Government for the building worker beneficiaries and their dependents. The State Government has also been empowered to make provision and improvement of such other welfare measures and facilities as may be prescribed by the Central Government.

Contd..2/-

Enforcement of labour laws in the State sphere is carried out by the respective State Governments, while enforcement in the Central sphere is undertaken by the Chief Labour Commissioner (Central) through regular inspections.

As on 31.01.2026, a total number of 14,96,933 workers are registered with the Delhi Building and Other Construction Workers' Welfare Board (DBOCW WB). The data related to beneficiaries, who availed the benefits of specific scheme, is maintained by the State Government.

Central Government has also framed a 'Model Welfare Scheme', 2018 for Building and Other Construction Workers which also includes spreading the awareness of the scheme among building workers. To enhance awareness and providing benefits, the DBOCW Welfare Board regularly conducts registration, renewal and awareness camps across Delhi and disseminates information through SMS alerts, pamphlets and other media. The Board proposes to further intensify outreach through radio jingles, Interactive Voice Response (IVR) systems and other publicity initiatives.
